

Interim Resolution Professional : Arun Kapoor IBBI Registration No. IBBI/IPA-003/IP-N00030/2017-18/10230

Name of the corporate debtor: Compuage Infocom Limited Date of commencement of CIRP:02.11.2023; List of creditors as on: 16.11.2023.

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SI. No.	Name of creditor	Details of claim received		Details of claim admitted			Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		
1	Indian Bank	15-11-2023	1,96,86,12,332.19	1,96,40,41,581.15	Credit Facilities	Yes	4570751.04	Note 1
2	Central Bank of India	09-11-2023	1,81,00,57,818.74	1,81,00,57,818.74	Credit Facilities	Yes	0	Note 2
3	PNB	10-11-2023	78,36,96,911.20	78,36,96,911.20	Credit Facilities	Yes	0	Note 3
4	Bandhan Bank	13-11-2023	48,43,89,862.02	48,43,89,862.02	Credit Facilities	Yes	0	Note 4
5	STCI Finance Limited	10-11-2023	30,60,01,495.00	30,60,01,495.00	Credit Facilities	Yes	0	Note 5
6	IDBI	15-11-2023	20,69,38,860.38	19,54,83,570.38	Credit Facilities	Yes	11455290	Note 6
7	Doha Bank	16-11-2023	10,68,71,156.30	10,68,71,156.30	Credit Facilities	Yes	0	Note 7
8	IDFC First Bank	16-11-2023	7,18,41,896.00	7,18,41,896.00	Credit Facilities	Yes	0	Note 8
8	<b>Total</b>		<b>5,73,84,10,331.83</b>	<b>5,72,23,84,290.79</b>	-	-	<b>1,60,26,041</b>	



**Note 1: Indian Bank Security Interest**

- 1 For Working Capital and Covid TL
- A Claim Secured by way of 1st pari-passu charge on entire current assets of the company (Present and Future) along with other working capital lenders
- B 10% margin by way of FDR for NFB Facility (Already Adjusted with claim)
- 2 For Term Loan
- A Exclusive charge on the immovable property located at 601 and 602, 6th Floor, D Wing and 601 and 602, 6th Floor, G wing, Lotus Corporate Park, Graham Fifth steel Compound, Western Express Highway, Goregaon
- B Also residual charge on immvable property as per above as collateral for Working Capital- Exclusive to Indian Bank only
- 4 Personal Gurantee of Directors Mr Atul and Bhavesh Mehta

**Note 2: Central Bank of India Security Interest  
For Working Capital**

- 1 Claim Secured by way of 1st pari-passu charge on entire current assets of the company (Present and Future) along with other working capital lenders
- 2 FD of Rs. 12.02 Cr. Already adjusted with Claim
- 3 Personal Gurantee of Directors Mr Atul and Bhavesh Mehta

**Note 3: Punjab National Bank Security Interest**

- 1 Claim Secured by way of 1st pari-passu charge on entire current assets of the company (Present and Future) along with other working capital lenders
- 2 10% margin by way of FDR for NFB Facility (Already Adjusted with claim)
- 3 Personal Gurantee of Directors Mr Atul and Bhavesh Mehta

**Note 4: Bandhan Bank Security Interest**

- 1 Collateral security for term loam as mortgage on Flat No. 502, 1302, 2002 in A Wing Raheja Ridgewood, Borivali 4000 63.
- 2 For Working capital 1st pari-passu charge on entire current assets of the company (Present and Future) along with other working capital lenders
- 3 Personal Gurantee of Directors Mr Atul and Bhavesh Mehta

**Note 5: STCI Security Interest**

- 1 Claim Secured by way of 1st pari-passu charge on entire current assets of the company (Present and Future)
- 2 Personal Gurantee of Directors Mr Atul and Bhavesh Mehta

**Note 6: IDBI Bank Security Interest**

- 1 Claim Secured by way of 1st pari-passu charge on entire current assets of the company (Present and Future) along with other working capital lenders
- 2 For GECL Loan second pari-passu charge on entire current assets of the company (Present and Future) along with other working capital lenders
- 3 Personal Gurantee of Directors Mr Atul and Bhavesh Mehta

**Note 7: Doha Bank Security Interest**

- 1 Claim Secured by way of 1st pari-passu charge on entire current assets of the company (Present and Future) along with other working capital lenders
- 2 Personal Gurantee of Directors Mr Atul and Bhavesh Mehta

**Note 8: IDFC First Bank Security Interest**

- 1 Claim Secured by way of 1st pari-passu charge on entire current assets of the company (Present and Future) along with other working capital lenders
- 2 Personal Gurantee of Directors Mr Atul and Bhavesh Mehta

  
Arun Kapoor

Interim Resolution Professional

In the matter of ~~Compuage~~ Infocom Limited

IBBI Registration Number-IBBI/PA-003/IP-N00030/2017-18/10230

IBBI Registered Address: G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706

IBBI Registered E-mail Id - arun.kapoor58@yahoo.in

Authorisation for Assignment (AFA) valid up-to: October 31, 2024

Process Specific Address: Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703  
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